

Report of the Lakdawala Committee for welfare of private transport workers

2919. SHRI PRAKASH JAVADEKAR : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that report of the Lakdawala Committee for the health and pension of private transport workers has been submitted;
- (b) what are the recommendations of the Committee;
- (c) the details thereof; and
- (d) the steps taken by Government for the welfare of the private transport workers?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) to (c) The Sub Committee set up by this Ministry under the Chairmanship of Mr. A.S. Lakra to study the problems of workers in the unorganised Road Transport Sector had given their recommendations on the following issues:

- (i) Strategy for the extension of social security benefits such as Provident Fund, Employees State Insurance and minimum wages to transport workers.
- (ii) Strategy and plan of action to provide training to transport workers.
- (iii) Amendments to the Motor Transport Workers Act to improve benefits to unorganised sector transport workers.
- (iv) Implementation of system of health check up for unorganised sector transport workers.
- (v) Financial health of State Road Transport Undertakings.
- (d) Under the Motor Transport Workers' Act, 1961, the State Governments are obliged to monitor provisions of various facilities to transport workers. Issues/ grievances of Road Transport workers are discussed in the Industrial Tripartite Committee on Road Transport Industry set up by this Ministry.

People registered in employment exchanges

†2920. SHRI MOTILAL VORA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise details of number of people who have got their names registered in employment exchanges throughout the country as on 1 January, 2012; and

† Original notice of the question was received in Hindi.

(b) the number of people who got their names registered in employment exchanges in Uttar Pradesh during February-March, 2012?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) As per latest information available, 5.05 lakh people got their names registered with the employment exchanges in the country during the month of January, 2012. State-wise details of registration of job seekers during the month of January, 2012 are given in Statement (*See below*).

(b) According to the latest information available 0.26 lakh and 0.38 lakh people got their names registered in the employment exchanges in Uttar Pradesh during the month of December 2011 and January 2012.

Statement

State-wise number of registrations made in the employment exchanges during the month of January, 2012

Sl.No.	State/UTs	Number of Registrations made
1	2	3
1	Andhra Pradesh	16412
2	Arunachal Pradesh	136
3	Assam	11123
4	Bihar	15994
5	Chhattisgarh	7759
6	Delhi	Not Available
7	Goa	1015
8	Gujarat	31428
9	Haryana	7304
10	Himachal Pradesh	14751
11	Jammu and Kashmir	1294
12	Jharkhand	4827
13	Karnataka	6587
14	Kerala	12684
15	Madhya Pradesh	75677
16	Maharashtra	38765

1	2	3
17	Manipur	1774
18	Meghalaya	689
19	Mizoram	277
20	Nagaland	1874
21	Orissa	41962
22	Punjab	4586
23	Rajasthan	10171
24	Sikkim *	-
25	Tamil Nadu	115509
26	Tripura	1042
27	Uttarakhand	9936
28	Uttar Pradesh	38405
29	West Bengal	29506
30	A and N Islands	671
31	Chandigarh	444
32	D and N Haveli	30
33	Daman and Diu	0
34	Lakshadweep	0
35	Puducherry	2728
GRAND TOTAL		505360

*No Employment Exchange is functioning in this State.

Scheme for child labourers

†2921. SHRI MOTILAL VORA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the measures adopted to prevent the growing incidents of child labour have failed to achieve its targets;

(b) whether Government is running any scheme regarding education of child labourers;

† Original notice of the question was received in Hindi.